

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal Nos. 17, 18, 33 of 2014 and
Appeal Nos. 328, 263, 293 of 2013**

Dated : 30th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Appeal No. 17 of 2014 &
IA-23 of 2014**

**Maithan Alloys Ltd.
Versus**

... Appellant(s)

**Central Electricity Regulatory
Commission & Anr.**

....Respondent(s)

**Counsel for the Appellant(s) : Mr. Rajiv Yadav
Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Mr. Arvind Kr. Dubay for R.2**

**Appeal No.18 of 2014 &
IA-24 of 2014**

In the matter of

**Jai Balaji Industries Ltd.
Versus**

... Appellant(s)

**Central Electricity Regulatory
Commission & Anr.**

....Respondent(s)

**Counsel for the Appellant(s) : Mr. Rajiv Yadav
Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Mr. Arvind Kr. Dubay for R.2
Mr. Rajiv Shankar Dvivedi
Mr. A. Dvivedi
Ms. Tulika Mukherji for Intervener**

**Appeal No.33 of 2014 &
IA No. 51 of 2014**

In the matter of

**Impex Ferro Tech Ltd.
Versus**

... Appellant(s)

**Central Electricity Regulatory
Commission & Anr.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Mr. Arvind Kr. Dubay for R.2

Appeal No. 328 of 2013
& I.A. No.432 of 2013

Shyam Ferro Alloys Ltd. ... Appellant(s)

Versus

Central Electricity regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R.1
Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Mr. Arvind Kumar Dubey for R-2

Appeal No. 263 of 2013 &
I.A. No. 353 of 2013

Bhaskar Shrachi Alloys Ltd.Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Anr.Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s): Mr. K.S. Dhingra for R.1
Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Mr. Arvind Kumar Dubey

Appeal No.293 of 2013 &
I.A. No.390 of 2013

Bhaskar Shrachi Alloys Ltd.Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Anr.Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s): Mr. K.S. Dhingra for R.1
Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

ORDER

It is represented that the very same issues have been raised in other Appeal Nos. 184 & 185 of 2013, which are pending before Court – II.

Post these matters before Court –II along with Appeal Nos. 184 & 185 of 2013 on **09.05.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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